



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.09.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 23.09.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 27 of 2025 in Comp. App. (AT) No. 102 of 2022	AAR KAY Chemicals Pvt. Ltd. & Ors. Vs. A.P. Refinery Pvt. Ltd. & Ors.	Tushita Ghosh	
2.	Comp. App. (AT) No. 233 of 2020	Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors.	Nikhil Goel	Karan Valecha

By order of Hon'ble Chairperson
-Sd/-
Registrar